GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 2819 (TO BE ANSWERED ON 03.08.2022)

PROTOCOL FOR ADMINISTRATIVE ACTIVITIES

†2819. DR. DHAL SINGH BISEN:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has framed protocols for the administrative activities and programs in respect of the Hon'ble Members of Parliament;
- (b) if so, the details thereof including the guidelines issued in this;
- (c) whether there is any provision for action to be taken against the bodies/officials violating the protocols during such administrative activities and programs and if so, the details thereof;
- (d) whether information of any incident of protocol violation in the Balaghat district falling under Balaghat Parliamentary Constituency has been received; and
- (e) if so, the details of person(s) responsible for violation of protocol including the action taken or likely to be taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (e): Comprehensive guidelines regarding observance of proper procedure in official dealings between Administration and Members of Parliament and State Legislatures were issued by the Ministry of Personnel, Public Grievances and Pensions in 2011 to all the Ministries/Departments and to Chief Secretaries of all Sates/UTs, with the request to circulate these instructions to all State Government officials at the State/Division and District levels, in order to sensitize them with regard to their duties and obligations in relation to dealings with Members of Parliament and State Legislatures. These instructions have also been reiterated from time to time, to be followed by all Government officials, both in letter and spirit. In case a Government Servant fails to comply with these instructions, he is liable to be proceeded against for action under the applicable Rules.
